

THE GAUHATI HIGH COURT MEDIATION COMMITTEE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the ^{23rd}....., 2022

Memo No. GHCMC- 01/2021/1084 ###: The Hon'ble Gauhati High Court has been pleased to **nominate** the following Advocates of Assam in 2 (two) batches of 25 (Twenty Five) each, to attend the "**40 hours Mediation Training Programme**" to be organised by Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at **Don Bosco Institute of Management, Guwahati** from **13-12-2022** to **17-12-2022** in place of **Mr. Tarun Ch. Boro, Adv.** Udalguri District, **Mr. Abdul Baten Sk, Adv.** South Salmara- Mankachar District, **Mr. Sayed Nazarath Hussain, Adv.** Sivasagar District, **Mr. Putul Bora, Adv.** & **Mr. Sumitro Borthakur, Adv.** Sonitpur District, **Ms. Runjun Duarah, Adv.** & **Ms. Anjumoni Nath, Adv.** Golaghat District who have been **exempted** from attending the aforesaid programme.

Sl. No.	Name of District	Name of Advocates
1	South Salmara- Mankachar	Zaminul Islam
2	Sivsagar	Mridul Gogoi
3	Sonitpur	Salim Khan
4	Sonitpur	Nazifa Islam
5	Golaghat	Anu Tamuly Baruah
6	Golaghat	Kumkum Bezbaruah
7	Gauhati High Court	Sangeeta Khataniar

The nominated advocates are directed to report at the **Don Bosco Institute of Management, Kharghuli, Guwahati** for attending the aforesaid Training on **13.12.2022 at 08:30 AM.**

By Order,
Sd/- Kanchan Newar

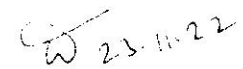
Secretary,
Gauhati High Court Mediation Committee

Memo No. GHCMC- 01/2021/1070 - 1094

Dated: 23.11.2022

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, District Legal Services Authority,
(South- Salmara, Mankachar / Sivsagar / Sonitpur / Golaghat)
(He/ She is requested to inform the concerned advocates under his/ her jurisdiction about this Notification)
5. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the notification immediately in the official Website of the Gauhati High Court, Guwahati).
6. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
7. The P.S to Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati.
8. The P.S to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
9. The P.S to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.


Secretary,

Gauhati High Court Mediation Committee